

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**RA No.182/2019  
in  
OA No.1549/2015**

This the 5<sup>th</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mangat Rai ... Applicant

Versus

Government of NCT of Delhi & others ... Respondents

**O R D E R (in circulation)**

**Justice L. Narasimha Reddy, Chairman :**

In view of the facts of the case, we disposed of the same with necessary directions. No error of law or omission of any relevant fact is pointed out.

2. We do not find any merit in the RA. The same is accordingly rejected, in circulation.

**( Mohd. Jamshed )  
Member (A)**

**( Justice L. Narasimha Reddy )  
Chairman**

/as/